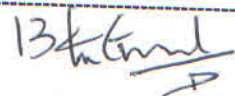


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.37/BB/2017	-	For Modification	230/ 232	Tecnotree Convergence Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
48	BALU G NAIR (Ph: 9535355800)	APPLICANT	

Counsel for petitioner is present. The matter is listed today on the request of the counsel for petitioner. Today, she has filed one memo seeking clarification over the order passed by the Tribunal as quorum is not prescribed by the Tribunal for convening of the meeting of shareholders as well as the unsecured creditors.

The counsel for petitioner requested the Tribunal ^{for} the quorum for shareholders meeting is two persons.

List it on 26.07.2017.


MEMBER (J)


MEMBER (T)